

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF HEAVY INDUSTRY

**LOK SABHA**  
**UNSTARRED QUESTION NO.1480**  
**TO BE ANSWERED ON 25.07.2017**

**Closure of Instrumentation Ltd., Kota Unit**

1480. SHRI M.B. RAJESH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the process of closure of Instrumentation Ltd., Kota Unit and takeover of Palakkad Unit by the State Government of Kerala has been completed;
- (b) if so, the details thereof;
- (c) whether the issue of wage revision of the employees of Palakkad Unit is settled as part of the takeover and if so, the details thereof;
- (d) whether the State Government of Kerala has to incur any financial burden for the takeover of IL, Palakkad; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND  
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a) & (b): The process of closure of Kota Unit of Instrumentation Limited is in progress. Employees have been relieved under VRS/VSS as per Union Cabinet approval. Disposal of movable assets through MSTC and immovable assets through NBCC is going on. Discussion between GoI and GoK are underway. Meeting between DHI & Government of Kerala (GoK) officials have been held on 27.12.2016, 11.01.2017 & 31.05.2017 to decide the methodology for takeover of ILP.

(c): The wage revision is as per the provisions of DPE guidelines.

(d) & (e): The matter of deciding methodology for takeover of Palakkad Unit by GoK is going on between representatives of GoK and DHI as mentioned at (a) & (b) above.

\*\*\*\*\*